Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.46 of 2015

Dated: 26th May, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

NTPC Limited .... Appellant(s)

Versus

West Bengal State Electricity Distribution Co. Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant (s)	:	Mr. M.G.Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan Ms. Ranjitha Ramachandran Mr. Shubham Arya
Counsel for the Respondent (s)	:	Mr. R.B.Sharma for R-2,R-4 & R-16 Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R-9 Mr. S.Vallinayagam for R-7

O R D E R

Mr. M.G.Ramachandran, learned counsel for the Appellant, having taken us through the short note of submissions and has completed his arguments.

Mr. R.B.Sharma, learned counsel for the Respondent Nos. 2, 4 & 16, Mr. S.Vallinayagam, for Respondent No.7 and Mr. Pradeep Misra, for Respondent No. 9, have completed their arguments. Some of the Respondents have filed their respective written submissions today and let the same be taken on record.

Mr.M.G.Ramachandran has also been heard in his rejoinder submissions and has concluded his arguments in the matter.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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